

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1891  
ANSWERED ON:22.11.2010  
INSTALLATION OF HAND PUMPS  
Singh Kunwar Rewati Raman

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether Union Government is contemplating to empower the public representatives to install hand-pumps in their respective constituencies in order to overcome the potable water crises in the various regions of the country; and

(b) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a) & (b): As per the National Rural Drinking Water Programme (NRDWP) guidelines, proposals received from Members of Parliament for installation of hand pumps in habitations within their constituencies should be given priority by the State Level Scheme Sanctioning Committee while planning for water supply schemes. Such proposals received from the Members of Parliament should be forwarded to the State Rural Water Supply Department for inclusion in the State annual shelf of projects. As per the guidelines, Members of Parliament should also be informed by the State Government at a senior level, of the inclusion/ non-inclusion of their proposals along with the reasons in each case in the event of non-inclusion.